



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,5th May 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH

**VIDEO CONFERENCING (VC) LINK FOR LEARNED ADVOCATES FOR APPEARING VIRTUALLY IS AS FOLLOWS:
<https://us02web.zoom.us/j/4412776275?pwd=K0F2ZE9WeIRzZINXY0JockNyaXZGZz09>**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DETENTION</u>				
1	WP(C)/351/2018 (PDF COPY), WITH LCR	SUNDHAR NAMASUDRA Versus THE UNION OF INDIA	MR. S P CHITTAWAT MR. A CHETIA MR. P DEKA MR. S KAKATI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, FT
2	WP(C)/3228/2018 (PDF COPY), WITH LCR	RAMJAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR Z MUKIT MR. A SATTAR MR. M A SHEIKH MR H K BARUAH MR. M R Z CHOUDHURY MS F RAHMAN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
<u>ORDERS</u>				
3	I.A.(CrI.)/256/2021 (PDF COPY), WITH LCR 4 FILES, P.B.-2, B/O in CrI.A./393/2019 WITH CrI.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR. MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MS. A MESEN MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB SC, NCB
4	WITH CrI.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
5	WITH CrI.A./360/2019	SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 05/05/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. D BANERJEE	19-04-2021	To	07-05-2021
3)	MR. L P SHARMA	19-04-2021	To	12-05-2021
4)	MR N DUTTA	28-04-2021	To	16-05-2021
5)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
6)	MR. M TALUKDAR	30-04-2021	To	17-05-2021



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

COURT NO: 1

[DIVISION BENCH

**VIDEO CONFERENCING (VC) LINK FOR LEARNED ADVOCATES FOR APPEARING VIRTUALLY IS AS FOLLOWS:
<https://us02web.zoom.us/j/4412776275?pwd=K0F2ZE9WeIRzZINXY0JockNyaXZGZz09>**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR.
JUSTICE M.R. PATHAK**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DETENTION				
1	I.A.(Civil)/316/2021 (PDF COPY), WP(C) 5608/2019(D/O), FIXED in WP(C)/5608/2019	TAHER ALI Versus UNION OF INDIA AND 3 ORS.	MR. B K DAS MS. P DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[CIVIL BENCH

VIDEO CONFERENCING (VC) LINK FOR LEARNED ADVOCATES FOR APPEARING VIRTUALLY IS AS FOLLOWS:

<https://us02web.zoom.us/j/4971117828?pwd=RVNXYWplZ2tNd09ydDISejJLMUZkdz09>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2924/2021 B/O	BHABA DEV MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR R SINGHA	SC, PWD SC, BTC
2	WP(C)/2935/2021 B/O	SUSHIL DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, FOREST
ORDERS				
3	Cont.Cas(C)/57/2020 B/O	MAKHONI SAIKIA Versus MANINDER SINGH, I.A.S. AND 2 ORS.	MR. P P DUTTA MR T GOGOI	MR. K GOGOI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CRIMINAL SINGLE BENCH]

VIDEO CONFERENCING (VC) LINK FOR LEARNED ADVOCATES FOR APPEARING VIRTUALLY IS AS FOLLOWS:

<https://us02web.zoom.us/j/6595251724?pwd=WUFXSHdYaFNLRzgzOGtVT3hTeElvdz09>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./988/2021 (PDF COPY)	SHAHAR ALI Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
2	Bail Appln./1039/2021 B/O, (PDF COPY)	SAHIDUL HAQUE Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI	PP, ASSAM
<u>MOTION</u>				
3	AB/1149/2021 (PDF COPY), B/O	SUKUMAR DAS AND ANR Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
4	AB/1244/2021 (PDF COPY), B/O	KISHAN SINGHA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
5	AB/1248/2021 (PDF COPY), B/O	AHIDUR RAHMAN AND 6 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	MR S CHOUDHURY PP, ASSAM
6	AB/1298/2021 (PDF COPY)	ABDUL AZIZ SK @ ABDUL AZIZ AND ANR. Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
7	AB/1299/2021 (PDF COPY)	BHASKARJYOTI CHUTIA Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
8	AB/1300/2021 (PDF COPY)	PRANAB DEKA Versus THE STATE OF ASSAM	S N SARMA MR. K KALITA MS. M LAHKAR	PP, ASSAM
9	AB/1302/2021 (PDF COPY)	MUCHA SHEIKH @ MUSA ALI @ MUSA Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
10	AB/1321/2021 (PDF COPY), B/O	SAPIJUL RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
11	AB/1325/2021 (PDF COPY), B/O	SAPNA BORUAH Versus THE STATE OF ASSAM	MS S SHARMA	PP, ASSAM

BAIL HEARING (BA)

12	Bail Appln./814/2021 (PDF COPY)	RAJU ALI Versus THE STATE OF ASSAM	N CHAUDHURY SWATI. B. BARUAH (TG) MS D K DOLEY	PP, ASSAM
13	Bail Appln./893/2021 (PDF COPY), B/O	HARI KANTA GOGOI Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
BAIL HEARING				
14	AB/757/2021 (PDF COPY), B/O	EUSOB ALI KHAN @ ESOP KHAN AND ANR Versus THE STATE OF ASSAM	MS S R MAZARBHUIYA MS A ZAHAN S I AKAND MR. M A MONDAL	PP, ASSAM
WITH				
15	Bail Appln./640/2021	HAREJ ALI KHAN @ HAREJ KHAN Versus THE STATE OF ASSAM	MS S R MAZARBHUIYA S I AKAND MR. M A MONDAL	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

[CRIMINAL SINGLE BENCH]

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<https://us02web.zoom.us/j/7882272188?pwd=clJvYWF2Ylh6R3RqT1ozZUItPR0JXZz09>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./954/2021 (PDF COPY),LESS	MD. NAJMOL HOQUE Versus THE STATE OF ASSAM	MR. D SARMAH MR A AHMED S. J. SAHARIAH	PP, ASSAM
2	Bail Appln./987/2021 (PDF COPY), B/O, SP.ACT	NAOREM ANAND MEITEI AND 5 ORS. Versus THE STATE OF ASSAM	MS RIMPI DUTTA	PP, ASSAM
3	Bail Appln./1023/2021 B/O (PDF COPY)	ABDUS SHAHID @ ABDUL SAHID AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
4	Bail Appln./1024/2021 (PDF COPY), B/O, LESS	MOHIDUR ISLAM CHOUDHURY Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
5	Bail Appln./1033/2021 (PDF COPY), B/O, SP.ACT	JINNAT KHAN Versus THE STATE OF ASSAM	MR A TALUKDAR MR. B PRASAD MR K K KALITA MR P J BORAH MR. R BARBHUYAN	PP, ASSAM
<u>MOTION</u>				
6	AB/1309/2021 (PDF COPY), B/O, SP.ACT	JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
7	Bail Appln./758/2021 (PDF COPY), LESS	TAHER ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
8	Bail Appln./783/2021 (PDF COPY), B/O, LESS	GOURANGA MANDAL Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
9	Bail Appln./882/2021 (PDF COPY), B/O, SP.ACT	ROJBUL HOQUE @ REJIBUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR M AHMED MR. A HUSSAIN	PP, ASSAM
10	Bail Appln./912/2021 (PDF COPY), B/O, SP.ACT	JAMAL UDDIN Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK	PP, ASSAM

11	Bail Appln./932/2021 (PDF COPY), LESS	DEB KUMAR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
12	Bail Appln./976/2021 (PDF COPY), B/O, LESS	MD. JOBED ALI AND ANR Versus THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MR H MEDHI	PP, ASSAM
BAIL HEARING				
13	AB/150/2021 (PDF COPY), B/O, LESS	JEL HOQUE ALI @ JELAHAK ALI AND ANR Versus THE STATE OF ASSAM	MR M AHMED MRS R BEGUM MR. N AHMED MR R A AHMED	PP, ASSAM
14	AB/1166/2021 (PDF COPY),SP.ACT	ABDUL HOQUE Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA MS. S REHENA	PP, ASSAM
WITH				
15	Bail Appln./920/2021	ATOWAR HOSSAIN Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA MS. S REHENA	PP, ASSAM

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